

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH  
COURT III**

2. C.P.(IB)-3671(MB)/2019

CORAM: SHRI H.P. CHATURVEDI, MEMBER (J)  
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **08.03.2021**

NAME OF THE PARTIES: Rajkamal Ram Mohan Maroo (HUF)  
V/s  
Immense Packaging Pvt Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

The parties represented through their respective counsels on virtual hearing.  
The corporate debtor is directed to provide a copy of its reply to the petitioner  
and the petitioner is at liberty to deal with the same. List this matter on  
07.04.2021.

Sd/-  
SHYAM BABU GAUTAM  
Member (Technical)

Sd/-  
H.P. CHATURVEDI  
Member (Judicial)